

FORM G INVITATION FOR EXPRESSION OF INTEREST (REVISED) FOR M/S KRISTAL INFRASTRUCTURE LIMITED BUSINESS OF REAL ESTATE DEVELOPMENT AT TRIVANDRUM (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
SL	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/S Kristal Infrastructure Limited PAN: AACCK8097Q CIN: U45201KA2006PLC038571
2.	Address of the registered office	No. 1, K 4th Cross, 29th Main BTM Layout, II Stage Bangalore, Karnataka- 560078
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Kristal Tech Park View, located at Aattipra Village, Thiruvananthapuram, Kerala - 695581
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	NA (since the financial statements of the last financial year are not provided)
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be obtained from RP through the following email id: cirp.kristal@gmail.com . However, the list of creditors is available on IBBi website - https://ibbi.gov.in/en/claims/front-claim-details/22722
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility Criteria is mentioned in the detailed invitation of EOI and can be obtained from RP through the following email id: cirp.kristal@gmail.com
10.	Last date for receipt of expression of interest	21 February 2026
11.	Date of issue of provisional list of prospective resolution applicants	23 February 2026
12.	Last date for submission of objections to provisional list	28 February 2026
13.	Date of issue of final list of prospective resolution applicants	2 March 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	2 March 2026
15.	Last date for submission of resolution plans	1 April 2026
16.	Process email id to submit Expression of Interest	cirp.kristal@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Since no information has been provided by the suspended board of management the MSME status of the CD is unknown.

The Resolution Professional and/or Committee of Creditors reserves the right to amend, modify or withdraw the Form G along with any of its terms thereof

Sd/-
Nilesh Rajendra Kothari
Resolution Professional

In the matter of Kristal Infrastructure Limited
 IBBi/IPA-002/IP-N01225/2022-2023/14132
 AFA valid upto: 30.06.2027

IBBI Registered Address: A703, Iskon Riverside, Near Shelaleikh Society, Shahibaug, Ahmedabad, Gujarat-380004
Correspondence Address: 410, 4th Floor, Bluerose Industrial Estate, Near Metro Mall and Tata Power Petrol Pump, Western Express Highway, Borivali East - 400066 Mumbai
 Email Id: cirp.kristal@gmail.com

Date: 06 February 2026
 Place: Mumbai